

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT
03.00 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. MRF Limited

PETITION NUMBER : Comp. Appl/867/2020

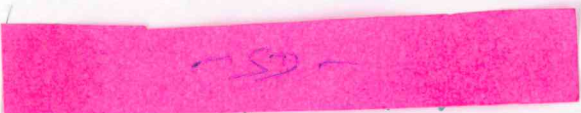
APPLICATION NUMBER : a) RST.A(CA)/14(CHE)/2023 in
Rst.A(CA)/1(CHE)/2023
b) IA(CA)/123(CHE)/2023 in
Rst.A(CA)/1(CHE)/2023

ORDER

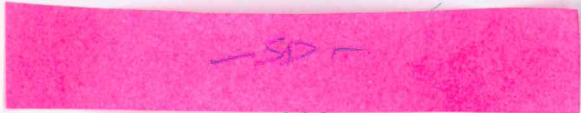
Ld. Counsel Ms. Sonam Agarwal for the Applicant. Ld. Counsel
Mr. M. Vijayan for the Respondent.

Pleadings are complete.

List the applications before the Regular Bench on **03.01.2024** for hearing.


VENKATARAMAN SUBRAMANIAM
Member (Technical)

Phk


SANJIV JAIN
Member (Judicial)